POST OFFER ADVERTISEMENT

WELSPUN INVESTMENTS AND COMMERCIALS LIMITED

("WICL" / "Target Company")

Registered Office: Welspun City, Village Versamedi, Taluka Anjar, District Kutch, Gujarat - 370110, India
Telephone No:+91-2836-661111; Fax No:+91-2836-279010; Email id:companysecretary_winl@welspun.com

This Advertisement is being issued by Prime Securities Limited ("**Manager to the Offer**"), on behalf of Krishiraj Trading Limited ("**KTL**" / "**Acquirer**") along with Welspun Mercantile Limited ("**WML**" / "**PAC 1**") and Welspun Wintex Limited ("**WWL**" / "**PAC 2**"), (collectively PAC 1 and PAC 2, referred to as "**Persons Acting In Concert**" / "**PAC**"), in compliance with Regulation 18(12) of the Securities and Exchange Board of India ("**SEBI**") (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on September 26, 2012, in the following newspapers:

Publications	Editions
Business Standard (English)	All Editions
Business Standard (Hindi)	All Editions
Navashakti (Marathi)	All Editions
Western Times (Gujarati)	All Editions

1. Name of the Target Company : Welspun Investments and Commercials Limited
2. Name of the Acquirer(s) and PAC : Krishiraj Trading Limited (Acquirer), Welspun Mercantile Limited (PAC 1) and Welspun Wintex Limited (PAC 2)
3. Name of the Manager to the Offer : Prime Securities Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details :
   a. Date of Opening of the Offer : December 6, 2012, Thursday
   b. Date of Closure of the Offer : December 19, 2012, Wednesday
6. Date of Payment of Consideration : December 31, 2012, Monday
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 20/- per equity share	Rs. 20/- per equity share
7.2	Aggregate number of shares tendered	9,50,164 Equity Shares	74,284 Equity Shares
7.3	Aggregate number of shares accepted	9,50,164 Equity Shares	73,856 Equity Shares
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,90,03,280	Rs. 14,77,120
7.5	Shareholding of the Acquirer and the PAC before ~~Agreements~~/Public Announcement (No. & %)	10,29,390 Equity Shares representing 28.17% of the total voting share capital	10,29,390 Equity Shares representing 28.17% of the total voting share capital
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	Not Applicable	Not Applicable
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	• 9,50,164 Equity Shares • 26%	• 73,856 Equity Shares • 2.02%
7.8	Shares acquired between PA and DPS • Number of shares acquired • Price of the shares acquired • % of the shares acquired	• 1,25,000 Equity Shares • Upto Rs. 20 per equity share • 3.42%	• NIL
7.9	Shares acquired after DPS[a] till completion of Offer • Number of shares acquired • Price of the shares acquired • % of the shares acquired		• 7,88,295 Equity Shares • Upto Rs. 20 per equity share • 21.57%
7.10	Post offer share holding of the Acquirer & the PAC[b] • Number • % of Fully Diluted Equity Share Capital	• 21,04,554 Equity Shares • 57.59%	• 18,91,541 Equity Shares • 51.76%
7.11	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre Offer: 19,08,084; 52.21% Post Offer: 8,32,920; 22.79%	Pre Offer: 19,08,084; 52.21% Post Offer: 10,45,933; 28.62%

a) No acquisition was made before 3 business days prior to commencement of tendering period till the expiry of tendering period.

b) The Acquirer and the PAC belong to the Promoters category. The total Promoters shareholding post Offer stands at 26,08,543 Equity Shares representing 71.38% of the total voting share capital.

8. The Acquirer and the PAC along with their Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE, NSE and the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated November 22, 2012.

Issued by Manager to the Offer

PRIME

Prime Securities Limited
Ashford Centre, 7th Floor, Shankarrao Naram Marg, Opp. Peninsula Corporate Park, Lower Parel, Mumbai – 400 013
Tel: +91-22-24981515; E-mail: wicl_openoffer@primesec.com;
Contact Person: Mr. Nitesh Surana / Mr. Apurva Doshi
SEBI Registration Number: INM000000750

On behalf of Krishiraj Trading Limited, Welspun Mercantile Limited and Welspun Wintex Limited

Sd/-
Authorised Signatories
Place: Mumbai
Date: January 3, 2012